

ITEM NO.49

Court No.4

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20161/2013

(From the judgement and order dated 05/02/2013 in WP  
No.1815/2012 of The HIGH COURT OF BOMBAY)

KISHOR SHAMRAO SAO(D) THR. LRS. & ORS. Petitioner(s)

VERSUS

STATE OF MAHARASHTRA LAW & JUDICIARY DEP Respondent(s)

(With office report)

Date: 11/04/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s)

Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s)

Dr. Rajeev B. Masodkar, Adv.  
Mr. Aniruddha P. Mayee,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Leave granted.

(DEEPAK MANSUKHANI)  
Court Master

(M.S. NEGI)  
Assistant Registrar